POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
SAMPADA CHEMICALS LIMITED

Registered Office: 1076, Parijat House, Dr. E Moses Road Worli, Mumbai - 400018
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This Post Offer Public Announcement (this **"Post PA"**) is being issued by Imperial Corporate Finance & Services Pvt. Ltd. (**the Manager to the Offer**) on behalf of Shyam Alcohol & Chemicals Limited (hereinafter referred to as the **"Acquirer"** or **"SACL"**) and this Post PA is in continuation of, and should be read in conjunction with the Original Public Announcement dated December 16, 2009 and the subsequent Corrigendum to the Public Announcement dated March 12, 2010 and the Letter of Offer dated March 12, 2010, issued/sent by on behalf of the Acquirer pursuant to and in compliance with the Regulations 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the **"SEBI (SAST) Regulations"**).

This Open Offer is made by the Acquirer to acquire up to 9,96,000 fully paid up equity shares of face value Rs. 10/- each of the Sampada Chemicals Limited (**"Sampada"** or **"Target Company"**) representing 20.00% of the fully paid up equity & voting share capital of the Target Company (**"Offer Size"**), at a Price of Rs. 46.25 (Rupees Forty Six & Paise Twenty Five only) per fully paid up equity share (**"Offer Price"**) payable in cash.

The details required to be notified under the SEBI (SAST) Regulations following completion of the offer are as under:

1.	**Name of the Target Company**	Sampada Chemicals Limited
2.	**Name of the Acquirer**	Shyam Alcohol & Chemicals Limited
3.	**Name of the Manager to the Offer**	Imperial Corporate Finance & Services Pvt. Ltd.
4.	**Name of the Registrar to the Offer**	Sharex Dynamic (India) Pvt. Ltd.
	Offer Details:	
5.	i) Date of Opening of the Offer	Monday March 22, 2010 (as per Revised Schedule)
	ii) Date of Closure of the Offer	Saturday April 10, 2010 (as per Revised Schedule)
6.	**Details of the acquisition:**	

Sr. No.	Item	Proposed in the Offer document		Actual	
6.1.	Offer price	Rs. 46.25 per fully paid up equity share of Rs.10/- each		Rs. 46.25 per fully paid up equity share of Rs.10/- each	
6.2.	Shares agreed to be acquired by way of Preferential issue (No. & %)	Nil		Nil	
6.3.	Share holding of acquirer (No. & %) before MOU / SPA	Nil		Nil	
6.4.	Shares acquired by way of SPA or market purchases (No. & %)	Under SPA: 12,51,000* 25.12% Under Market Purchase: Nil		Under SPA: 12,51,000* 25.12% Under Market Purchase: Nil	
6.5.	Shares acquired in the Open Offer (No. & %)	Up to 9,96,000 20.00%		Nil	
6.6.	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs.4,60,65,000/-		Nil	
6.7.	Shares acquired after PA but before 7 working days prior to closure date, if any. (No. & %) 1) Price of the shares acquired 2) No. of shares acquired 3) % of shares acquired	Nil Nil Nil		Nil Nil Nil	
6.8.	Post offer share holding of acquirer (No. & %), (6.3+6.4+6.5)* Assuming full transfer to the Acquirer	22,47,000** 45.12%		12,51,000 25.12%	
6.9.	Pre & Post*** offer share holding of Public (No. & %)	Pre offer	Post offer	Pre offer	Post offer
		33,38,700 67.04%	27,33,000 54.88%	33,38,700 67.04%	37,29,000 74.88%

*In terms of Share Purchase Agreement irrevocable delivery instructions to transfer 12,51,000 SPA shares to the Acquirer have been deposited with Stakeholder

** Assuming full acceptance of the shares under the open offer.

*** The existing Promoters ceases to be the Promoters after completion of Open Offer & therefore they have been considered as a part of Public Share holding.

7. **Status of the escrow account, whether released or not:** Will be released shortly
8. **Payment of interest, if any, to the shareholders along with the details thereof:** Not Applicable
9. **Status of investor complaints received, if any:** Nil

The Acquirer represented by its Board of Directors accept full responsibility for the information contained in this Post PA and also for fulfilling its obligations as laid down in the SEBI (SAST) Regulations.

This Post PA would be available on the SEBI website **www.sebi.gov.in**

Issued by the Manager to the Offer:
Imperial Corporate Finance & Services Pvt. Ltd.
102, Mittal Chambers, Nariman Point, Mumbai-400 021
Tel.: +91-22-40905656, ● Fax: +91-22-2287 5825
Contact Person: Mr. Ramesh Satagopan
Email: imperial1@vsnl.com

For and On Behalf of the Acquirer:
M/s. Shyam Alcohol and Chemicals Limited
A/10, Kavita Apartments, Natakwala Lane,
Borivali (West), Mumbai – 400 092
Place : Mumbai
Date : April 15, 2010